

**Increased infiltration in J & K**

3737. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether increased infiltration from across the border in Jammu and Kashmir over the last few months has come to Government's notice;
- (b) if so, the extent thereof, according to Government's sources; and
- (c) how the problem is proposed to be tackled?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) No, Sir. Available reports indicate that infiltration from across the border in Jammu and Kashmir has declined this year as compared to last year. The infiltration for the period (January—March, 2007) was 39, as compared to 59 in the corresponding period of last year.

(c) The Government in tandem with the State Government, have adopted a multi-pronged approach, to contain cross-border infiltration in Jammu and Kashmir, which includes, *inter-alia*, strengthening of border management and multi-tiered and multi-modal deployment along International Border/Line of Control and near the ever changing infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination and synergising intelligence flow to check infiltration and pro-active action against the terrorists within the State. The counter infiltration efforts are reviewed periodically at various levels in the State Government (including the two Unified Headquarters headed by the Chief Minister of Jammu and Kashmir) and into the Central Government.

**Land for widows of freedom fighters in Uttarakhand**

3738. SHRI RAJ NATH SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of applications and the details forwarded by the Central Government to the Uttarakhand Government for providing land to the widows of freedom fighters during the last three years;